

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.2491/1999

New Delhi this the 25th day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Pravesh Kumar Sharma
S/O Deo Kumar Sharma,
EDDA, B.B.Nagar,
P.O.Bulandshahar,
R/O Mohalla Chauk Bhawan,
Bahadurnagar, Bulandshahar. Applicant

(By Shri D.P.sharma, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of
Communication (Dept. of Posts),
New Delhi.
2. Postmaster General,
Agra Region, Agra.
3. Superintendent of Post Offices,
Bulandshahar Division,
Bulandahshar. Respondents

(By Shri D.S.Mahendru, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

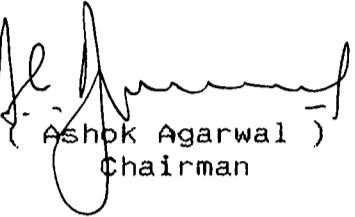
Applicant who is working as an Extra Departmental Agent under the Postmaster General, Agra, respondent No.2 herein, appeared for the examination for promotion to the post of Postman/Village Postman which was held on 20.12.1998. According to respondents though applicant has secured the minimum qualifying marks, he has not been selected in his Division on account of his low position in the merit list. It is, however, contended by Shri D.P.Sharma, the learned Advocate appearing on behalf of applicant, that the claim of applicant for being selected in another Division may be considered on the basis of his position in the merit list.

WJ

2. Present O.A., is accordingly disposed of with a direction to respondents to consider the aforesaid claim of applicant and intimate him about it within a period of four weeks. There shall be no order as to costs.

V. Majotra

(V. K. Majotra)
Member (A)



(Ashok Agarwal)
Chairman

/as/